

ITEM NO.4

COURT NO.6

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA 53160/2018 in Criminal Appeal Nos. 1746-1748/2012

A.M.MAHESH @ PUTTU

Appellant(s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

(IA 53160/2018 - BAIL APPLICATION)

Date : 23-04-2018 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s)

Mr. Sanjay R. Hegde, Sr. Adv.  
Mr. Anil Kumar Mishra-i, AOR  
Mr. Pranjal Kishore, Adv.  
Mr. Ankit Dhawan, Adv.

For Respondent(s)

Mr. V. N. Raghupathy, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice, returnable in two weeks.

(NIDHI AHUJA)  
COURT MASTER

(MALA KUMARI SHARMA)  
COURT MASTER